

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : \_\_\_\_\_

PETITION NUMBER : TCP/142/2016

NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA  
SOCIETA COOPERATIVA

NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel representing both the parties are absent. Put up on 5.10.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)